

houses for the plantation labour have remained unutilised. So, why not the Government consider making this money available to Tamil Nadu and Kerala where there is lack of funds?

MR SPEAKER From Bengal you have moved to the other end. Sorry, I am not allowing.

Shri Nawal Kishore Sharma

SHRI BHAGWAT JHA AZAD If that is a fact and knowing full-well that the tea plantations are not using the sanctioned money, what steps the Government are taking in this regard to build houses for the plantation workers?

SHRI P G MAVALANKAR Have you allowed him Sir? How can he ask a question when you have moved to the next question?

SHRI BHAGWAT JHA AZAD: Is he the Speaker?

SHRI P G MAVALANKAR. When the Chair says that it has moved to the next question, how can he put the question? I want your guidance.

SHRI INDRAJIT GUPTA The Chair only was moving. He has not moved.

MR SPEAKER I did move to the next question. Now, the Minister does not move. What should I do? (Interruption)

MR SPEAKER Mr Azad, I have not called you. (Interruption)

SHRI S M BANERJEE When you have already moved, can some hon Member pull the chain and stop you? How can it be?

MR SPEAKER: Shri Shankerrao Savant

Escape by Pak P.O Ws. from Camps

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*432 **SHRI SHANKERRAO SAVANT**
SHRI DHAMANKAR.

Will the Minister of DEFENCE be pleased to state.

(a) how many Pakistani Prisoners of War have escaped from the Indian Camps so far,

(b) how many were killed while escaping and how many were re-arrested,

(c) the factors that have facilitated the escape of Prisoners of War, and

(d) whether any organisation is trying to help the Prisoners of War to escape?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a) 22

(b) Killed 12 Rearrested 49.

(c) and (d) Adequate security measures already exist in the Camps to prevent any escape but inspite of these the Prisoners of War, take the risk to escape. The Government is not aware of any organisation trying to help them to escape.

SHRI SHANKERRAO SAVANT According to the code of conduct for the soldiers every prisoners is expected to make a bid for escape. Indian prisoners have not made a bid to escape because the entire population roundabout is hostile to them. But the Pakistani camps are away from the border. And still as many as 92 persons have tried to escape and 22 of them succeeded in escaping also. Though there may not be any organisation to help them, have any persons helped the POWs to escape and if so, what are the reasons? How many are there? Who are they? How are they being dealt with?

SHRI VIDYA CHARAN SHUKLA: There are a few cases which came to our notice in which some Indian nationals tried to help them. These people have been apprehended. The cases are proceeding ahead in the matter.

SHRI SHANKERRAO SAVANT: How many are there?

SHRI VIDYA CHARAN SHUKLA: A few, may be, 3 or 4.

SHRI DHAMANKAR: I want to know whether the residents who helped those prisoners who escaped belong to the area where the prisoners' camps are established. I want to know the names of these persons. Have they been arrested?

SHRI VIDYA CHARAN SHUKLA: They belong to the same area where the camps are located. Since proceedings are going on I do not think it would be proper for me to disclose the names.

WRITTEN ANSWERS TO QUERIES

Construction of Houses for Army Personnel in Five Year Defence Plan

*424. **SHRI C. JANARDHANAN:** Will the Minister of DEFENCE be pleased to state:

(a) the total outlay made for providing housing accommodation for army personnel in Five Year Defence Plan;

(b) how much of this amount has been spent so far; and

(c) what is the progress so far made in constructing houses for the army personnel?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No separate provision for housing accommodation exists in the Five Year Defence Plan (1970-71 to 1974-75). However, a sum of approximately Rs. 86 crores, out of the total provision made therein for Capital Works, was intended to be spent on provision of married accommodation for army personnel.

(b) The expenditure upto end of March 1973 is estimated at Rs. 62.71 crores.

(c) During 1970-71, 1043 officers' quarters and 6,646 quarter for others were completed while during 1971-72, 598 officers' quarters and 6,150 quarters for others were completed.

In addition, 4904 officers' quarters and 25,347 others' quarters have been sanctioned, some of which are under-construction. A few of them are expected to be completed during 1972-73.

Reopening of Hindustan Motors Unit, Calcutta

*428 **SHRI M. M. JOSEPH:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether any accord was signed for reopening the Hindustan Motors Unit in Calcutta recently and the Unit has started functioning; and

(b) if so, the main features thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU NATHA REDDY): (a) and (b). The lay-off and the strike was called off on the basis of the suggestions made on 22nd February, 1973 by the State authorities. These were to the effect that while the management should withdraw the charge-sheet and suspension orders (except in the case of 20 workmen), not to victimize the workers and maintain their continuity of service; the workers should maintain discipline and the production targets. There would be no wages paid for the strike period. The State Government subsequently announced its decision on the increment of wages to be given to the workers and advised the management to withdraw the suspension orders against the workers who participated in the strike.